

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. (CAA)/1720/230-232/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.06.2018**

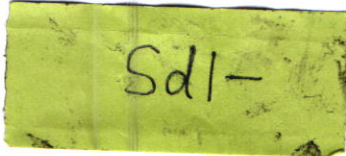
NAME OF THE PARTIES: Mahesh Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

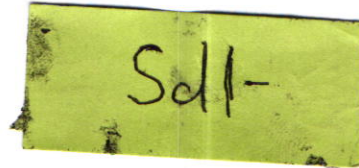
**Order**

30. C.P. (CAA)/1719/230-232/(MB/2018)  
C.P. (CAA)/1720/230-232/(MB/2018)

The petitioner submits that one more C.P. No. 2017/18 has to be listed. The registry is directed to list these two matters along with other C.P. tomorrow i.e. 22.06.2018.



V. NALLASENAPATHY  
Member (Technical)



BHASKARA PANTULA MOHAN  
Member (Judicial)